

Narmada are polluted by the discharge of effluents from industries.

(b) No, Sir.

(c) The steps taken include the following:

(i) Standards for River water quality have been prescribed;

(ii) Minimal National Standards for effluents from major polluting industries have been laid down for implementation by the respective State Pollution Control Boards;

(iii) The industries have been directed to comply with the effluent standards on a time bound basis;

(iv) Fiscal incentives have been provided in terms of tax concession/rebates for installation of pollution control devices; and

(v) Legal action has been taken against the defaulting units.

Export of leather

2278. SHRI M. KADHARSHA:
SHRI V. RAMANATHAN.

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have fixed any target for export of leather;

(b) if so, what are the details thereof; and

(c) whether the target is expected to be achieved by Government?

THE MINISTER OF COMMERCE
(SHRI P. SHIV SHANKER): (a) Yes, Sir.

(b) and (c) The target of Rs. 650 crores fixed for export of leather

and leather products for 1986-87 is likely to be exceeded.

Registered manpower exporting agencies

2279. SHRI S. S. AHLUWALIA:
Will the Minister of LABOUR be pleased to state:

(a) how many registered manpower exporting agencies are working in India at present, State-wise;

(b) the number of cases pending in courts against each such agency;

(c) how many registered agencies have been black-listed;

(d) which are the States having their own man-power exporting agencies, what is the year of their inception and the number of personnel sent by them till January, 1987; and

(e) the number of persons having qualifications in Fine Arts/Commercial Arts who were sent abroad till January, 1987?

THE MINISTER OF STATE OF
THE MINISTRY OF LABOUR
(SHRI P. A. SANGMA): (a) As per Statement-I (See below).

(b) As per available information, six cases are pending in courts.

(c) 80 agencies have been black-listed.

(d) A list of State owned manpower exporting agencies is given at Statement-II (See below). About 10,000 workers have been sent abroad by them till January, 1987.

(e) This information is not maintained.